

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.1504
TO BE ANSWERED ON 26.07.2018

Escalating Cost of Drinking Water

†1504. SHRIMATI JYOTIDHURVE:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has made any assessment regarding the escalating cost in providing pure drinking water by the Government and private institutions;
- (b) if so, the details thereof; and
- (c) if not, the steps proposed to be taken by the Government in this regard?

ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) to (c) Rural drinking is a state subject. It is the State Governments which plan, approve and execute the schemes. Water supply schemes to be taken up for execution in the States are approved by the State Level Scheme Sanctioning Committee (SLSSC). Consideration of increase of cost on case to case basis, based on its merit, is decided by competent authority, in the state under relevant rules of State Government.